

Annexure-7

Name of the Corporate Debtor

DNYANYOGI SHRI SHIVKUMAR SWAMIJI SUGARS LIMITED

Date of Commencement of CIRP

07-03-2022

List of Creditors as on

21-03-2022

List of operational creditors (Government dues)

Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	OFFICE OF THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT 1), VIJAYAPURA	State Govt	21-03-2022	24,74,30,766		SUGARCANE PURCHASE TAX, KST ACT 1957	NO	Nil	0	0	24,74,30,766		Provisionally Admitted
2	OFFICE OF THE INCOME TAX OFFICER (TDS) WARD-1 BELGAUM	Central Govt	19-03-2022	73,86,021		TDS DEMAND	NO	Nil	0	0	73,86,021		Provisionally Admitted
3	ASSISTANT EXECUTIVE ENGINEER - HESCOM	State Govt	18-03-2022	1,60,34,699		ELECTRICITY BILLS	NO	Nil	0	0	1,60,34,699		Provisionally Admitted
4	Executive Engineer(Ele) - TL & SSM Division	State Govt	21-03-2022	20,94,581		YEARLY OM CHARGES & ONE TIME NON REFUNDABLE INFRASTRUCTURE CHARGES	NO	Nil	0	0	20,94,581		Provisionally Admitted
5	OFFICE OF THE ASSISTANT COMMISSIONER OF COMMERCIAL TAXES (AUDIT 2)	State Govt	20-03-2022	5,76,705		CST FY 2016-17	NO	Nil	0	0	5,76,705		Provisionally Admitted
	TOTAL			27,35,22,772							27,35,22,772		